

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1241
ANSWERED ON:02.03.2001
MEETING WITH EU DELEGATION
CHELLAMELLA SUGUNA KUMARI

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether India raised the question of anti-dumping of goods with the Commissioner of External Relation of European Union who visited India recently;
- (b) if so, the outcome thereof;
- (c) whether a joint consultative group has been set up to resolve issues and to see that relation between two sides remain cordial; and
- (d) if so, the details thereof?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

(a) to (d) : The question of EC's anti-dumping actions against Indian goods was not specifically raised with the Commissioner of External Relations of EU. However, during the Indo-EU Joint Commission meeting held in New Delhi on 6.2.2001, the issue was discussed and the possibility of establishing a bilateral Technical Working Group on Trade Defence was considered with a view to avoiding trade disputes.